## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6886 ANSWERED ON:17.05.2012 BRIBE FOR LAND ADMINISTRATION Panda Shri Baijayant;Pradhan Shri Nityananda

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether India pays bribe for land administration as per a study of FAO and Transparency International;
- (b) if so, the details thereof;
- (c) the estimate of this menace as per Government resources;
- (d) whether the Government has worked out some strategy to control this menace both as short and long-term action plan; and
- (e) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) to (e)The Food and Agriculture Organization (FAO) and Transparency International (TI) have released a working paper titled? Corruption in the Land Sector which mentions about illegal payments and corrupt practices in land administration services in many countries like Mexico, Bangladesh, India, Kenya and Spain. The Government has not prepared any estimate in this regard. As the land and its management is a state subject under the Constitution, various Statute/manuals/Rules etc. have been enacted by the states to ensure that land administration is modernized and services to the citizens are ensured in a transparent and efficient way. Further the Department implements NLRMP for modernizing land records which will ensure transparency in land administration in the long run.